## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No. 650/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M.

Name	of the Company	Mitcon Consultancy & E Ltd.	ngineering Services Ltd Vs-	Gobind Sugar Mills
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SUMIT PAHWA, Adv. J For the Carporate Deptor.

VARUN SHARMA, Adv. J For the Carporate Deptor.

Marin 19/12/17

TUTUL DAS (SINOH) Adv.

DEBALEENA GAMGULY, Adv.

For the corporate ereditors

AMAR SINGH, Adv.

19/12/17

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor has submitted that the Ld. Counsel for the corporate debtor has submitted reply only on 11/12/2017, so she needs further time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 7 days with a copy in advance to the opposite party.

List it on 11/01/2018 for admission.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (I)